Name of the Corporate Debtor: M/s Sri Ekshwaka Sands Pvt Limited

Annexure-4
Date of commencement of CIRP: 21st July 2022 List of creditors as on: 12th August 2022

	2	-	9	z Z	
	Sri. Venkateshwara Rao Ankala	Sri. Potti Bhaskar, Proprietor Gayatri Minerals		SL Name of N creditor	
TOTAL				Identification No.	
F.	10-08-2022	10-08-2022	Date of receipt	Details of	
90,29,869	15,96,038	74,33,831	Amount claimed	Details of claim received	
74,33,831	0	74,33,831	Amount of claim admitted		
	Financial	Financial	Nature of claim		
0	0	0	Amount covered by guarantee	Details of claim admitted	
	Yes	No	Whether related party?	red	
100	0	100	% of voting share in CoC		
0		0	claim	Amount of contingent claim	
0	0	0	Amount of Amount of contingent any mutual dues, that may be set-off		
15.96.038	15,96,038	0	Amount of Amount of claim not contingent any mutual admitted dues, that may be set-		
			verification	Amount of	
	Awaiting further information in the absence of any of agreement	0		Remarks, if any	



T. ADINARAYANA INTERIM RESOLUTION PROFESSIONAL SRI EKSHWAKA SANDS PVT LIMITED m